F. No. A. 22013/05/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

TIME BOUND
MOST IMMEDIATE

North Block, New Delhi
Dated: 21st November, 2019

To,

All Principal Chief Commissioners/ Principal Directors General/
Chief Commissioners/ Directors General under
Central Board of Indirect Taxes & Customs

Sub: Posting and transfers of IRS (C&CE) officers in the grades of Assistant/Deputy Commissioner in CBIC- compliance thereof- reg.

Sir/Madam,

I am directed to refer to Board’s circular of even number dated 11.11.2019 (copy enclosed) on the above cited subject vide which it was directed that the officers, who have been transferred during Annual General Transfer-2019 in the grade of Assistant/Deputy Commissioners of Customs, GST and Central Excise and who have not yet been relieved, may be relieved in any case, latest by 15.11.2019, to enable them to join at their new place of postings.

2. However, it has been observed that in-spite of the aforesaid directions, several officers have still not been relieved so far by their controlling authorities.

3. It is, therefore, directed that the officers, who have not yet been relieved, may be relieved in any case, latest by 22.11.2019 (Tomorrow), to enable them to join at their new place of postings.

4. A compliance report in this regard may be sent to the Board and copy thereof at e-mail id: kb.rao@nic.in [with a copy endorsed to ADG (HRM- II), DGHRD] by 25.11.2019.

5. This issues with the approval of Member (Admin), CBIC.

Yours faithfully,

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tele No. 011-23095520
F. No. A. 22013/05/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi
Dated: 11th November, 2019

To,

All Principal Chief Commissioners/ Principal Directors General/
Chief Commissioners/ Directors General under
Central Board of Indirect Taxes & Customs

Sub: Posting and transfers of IRS (C&CE) officers in the grades of Assistant/Deputy Commissioner in CBIC- compliance thereof- reg.

Sir/Madam,

I am directed to say that Annual General Transfer-2019 orders in the grade of Assistant/Deputy Commissioners of Customs, GST and Central Excise were issued vide Board’s Office Order No. 143/2019 dated 23.10.2019. In the said order, it was directed that the officers may be relieved on or before 08.11.2019 positively. However, it has been observed that in spite of the aforesaid directions, several officers have still not been relieved so far by their controlling authorities.

2. It is, therefore, directed that the officers, who have not yet been relieved, may be relieved in any case. latest by 15.11.2019, to enable them to join at their new place of postings.

3. A compliance report in this regard may be sent to the Board and copy thereof at email id: kb.rao@nic.in [with a copy endorsed to ADG (HRM- II), DGHRD] by 15.11.2019.

Yours faithfully,

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tele No. 011-23095520